

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/S HITECH ENGINEERING CORPORATION INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 10-10-2018; List of Stakeholders as on Date: 10-10-2018; Name of IP: Mr. Laxman Digambar Pawar; Last 5 digit of registration number: 10104

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		11351898						NA
3	Secured financial creditors	1	325291021	1	325291021				Annexure 3
4	Unsecured financial creditors	3	102695193	3	95078540				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	26	27219890	20	22239184				Annexure 6
7	Operational creditors (Government Dues)	4	720154025	4	718268046				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	663518179	25	173807107				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		66	1850230206	53	1334683898				